

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 02.05.2019 (THURSDAY)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson

For Order

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 1510 of 2019 in Comp. App. (AT) (Ins) No.137 of 2019	Nimitaya Infotech Pvt Ltd. Vs. Indiabulls Housing Finance Ltd.	R.K Gupta	Rubreshwar Singh
2.	Review Application No. 09 of 2019 in Comp. App. (AT) (Ins) No. 417 of 2019	Asset Reconstruction Company (India) Ltd. Vs. V Hotels Ltd.	Sitesh Mukherjee	

10.40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 30 of 2019	Ludhiyana Scrips Pvt. Ltd. Vs. K.C. Land & Finance Ltd.	Rajansh Thukral	Vinod Kumar Mahajan

For Orders

2.	Comp. App. (AT) (Ins) No. 763 of 2018	Ashok Oswal Vs. UCO Bank & Anr.	Vipul Ganda	
3.	Comp. App. (AT) (Ins) No. 781 of 2018	Srei Infrastructure Finance Ltd. Vs. Sundresh Bhatt, RP Sterling Biotech Ltd.	Arijit Mazumdar	Shashank Agarwal
4.	Comp. App. (AT) (Ins) No. 316 of 2019	Abhishek Jaiswal Vs. Raj Process Equipments & Systems Pvt. Ltd. & Anr.	Amit Jaiswal	
5.	Comp. App. (AT) (Ins) No. 339 of 2019	Satyanarayan Malu Vs. Allahabad Bank & Ors.	Dhaval Deshpande	Varsha Banerjee-R1
6.	Comp. App. (AT) (Ins) No. 469 of 2019	Prasad Gempex. Vs. Star Agro Marine Exports Pvt Ltd & Anr.	Ajay Gang	

For Admission (Fresh Cases)

7.	Comp. App. (AT) (Ins) No. 472 of 2019	Technochem Distributers Vs. Sura Leathers Pvt. Ltd.	Dheeraj Nair	
8.	Comp. App. (AT) (Ins) No. 473 of 2019	Jain Irrigation Systems Ltd. Vs. Sakthi Sugars Ltd.	M.S Vishnu Sankar	

9.	Comp. App. (AT) (Ins) No. 475 of 2019	Odisha Slurry pipeline Infrastructure Ltd. Vs. IDBI Bank Ltd & Anr.	Bhavya Shetty	
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For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 629 of 2018	Securities and Exchange Board of India Vs. Assam Company India Ltd. & Ors.	Pratap Venugopal	Jayant Mehta
11.	Comp. App. (AT) (Ins) No. 145 of 2019	Orchid Industries Pvt Ltd. Vs. Stanfab Apparels Pvt Ltd.	Atham Legal	S. Ravishankar
12.	Comp. App. (AT) (Ins) No. 196 of 2019	Amar Remedies Ltd. Vs. IDBI Bank Ltd & Ors. With	Ashu Kansal	Sundeeep Sundriyal-AGM
13.	Comp. App. (AT) (Ins) No. 210 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Amar Remedies Ltd & Ors.	Sonali Rastogi	Shakunt Saumitra- R7 Kshitij Parashar- R8
14.	Comp. App (AT) (Ins) No. 203 of 2019	Saravana Global Holdings Ltd & Anr. Vs. Bafna Pharmaceuticals Ltd & Ors.	Yashvardhan Bandi	T.N. Durga Prasad (R2), KV Balakrishnan, PV Dinesh (R- SBI) Soumik Ghosal (R3)
15.	Comp. App. (AT) (Ins) No. 320 of 2019	K K Capital Services Ltd. Vs. Sristi Hospitality Pvt Ltd	Gautam Singh	
16.	Comp. App. (AT) (Ins) No. 319 of 2019	CIL Australia North Pty. Ltd. Vs. Sharp Corp Ltd.	Arvind Kumar Gupta	Henna George
17.	Comp. App. (AT) No. 381 of 2018	Seasons Creation Pvt. Ltd. Vs. ROC, NCT of Delhi & Haryana	Sachin Sood	Mahender Kumar Bhardwaj
18.	Comp. App. (AT) No. 84 of 2019	Centennial Projects Pvt Ltd & Anr. Vs. Piyush Periwai & Ors.	Ranvir Singh	
19.	Comp. App. (AT) No. 85 of 2019	Mahendra C. Shah Vs. Champak K. Mehta & Ors.	Diwakar R. Singh	

For Hearing

20.	Comp. App. (AT) No. 193 of 2018	B. Sudhakar Reddy & Ors. Vs. B. Manpal Reddy & Ors.	YogeshRaavi	Divyanshu Rai- R1&R2 ML Sharma-R5 Sumit Batra-R6 Ashim Sood-R9
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In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 493 of 2018	Varrsana Ispat Ltd., through the R.P. of Anil Goel Vs. Deputy Director, Directorate of Enforcement	Anil Goel	Atul Tripathi
2.	Comp. App. (AT) (Ins) No. 655 of 2018	Gaurav Hargovindbhai Dave Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Mahesh Agarwal	Neha Naik
3.	Comp. App. (AT) (Ins) No. 679 of 2018	Anup Kumar, Resolution Professional Vs. Shivkala Developers Pvt. Ltd. with	Anup Kumar	Sanjay Goswami-R1
4.	Comp. App. (AT) (Ins) No. 680 of 2018	Anup Kumar, Resolution Professional Vs. Shivkala Developers Pvt. Ltd. with	Anup Kumar	Arpita Yadav-R1
5.	Comp. App. (AT) (Ins) No. 681 of 2018	Anup Kumar, Resolution Professional Vs. Shivkala Developers Pvt. Ltd.	Anup Kumar	Shilpa Thakur
6.	Competition App. (AT) No. 16 of 2017	Prem Prakash Vs. Bureau of India Standard & Ors.	Prem Prakash	Shvetima Dwivedi Senjul Mehta (R-1)

For Pronouncement of Orders and Fixing the Next Date of Hearing

7.	I.A. No. 1139 of 2019 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	S. Ramdakantha	Gauri Rasgotra
8.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors. With	Karan Khanna	Gauri Rasgotra
9.	Comp. App. (AT) No. 422 of 2018 & I.A. No. 78 of 2019	S. Rengarajan Vs. Union of India, Ministry of Corporate Affairs With	Niraj Kumar	Sanjay Shorey-MCA
10.	Comp. App. (AT) No. 24 of 2019	Arun Kumar Saha Vs. Union of India, Ministry of Corporate Affairs.	Tishampati Sen	Sanjay Shorey-MCA Ashish Mujhi

For Orders

11.	I.A. No. 1489 of 2019 in Comp. App. (AT) (Ins) No. 483 of 2018	Subodh Kumar Agarwal Vs. EIH Limited	Nikhil Jain	Abhijeet Sinha
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For Hearing (Part Heard)

12.	Competition Appeal (AT) No. 13 of 2017	Vinod Kumar Gupta Vs. CCI & Anr.	Prakhar Gupta	Kunal Sharma (R-CCI) YamanVerma TejasKaria-R2
13.	TA (AT) Compt.) No. 35/2017 (Old Appeal No. 18/2015)	Super Cassettes Industries Pvt. Ltd. Vs. CCI & Anr. With	Amit Mishra	Ritwik Bhattacharya
14.	TA (AT) (Compt.) No. 36/2017 (Old Appeal No. 41/2015)	HT Media Ltd. Vs. CCI & Anr.	Naval Satarawala Chopra	Amit Mishra
15.	Competition App. (AT) No. 84 of 2018	Uttarakhand Agricultural Produce Marketing Board Vs. Competition Commission of India & Ors.	Vikram Sobti	Zoheb Hossain-CCI Nisha Kaur Uberoi Gautam Chawla-R2 Abhijeet Sinha-R4

For Hearing

16.	Competition App.(AT) No. 63 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)
17.	Competition App.(AT) No. 64 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)
18.	Competition App.(AT) No. 65 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)
19.	Competition App.(AT) No. 66 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)

Note: Court will not sit after 03: 00 PM.**Copy to: -**

1. Notice Board
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4. Website: www.nclat.nic.in

By Order
-sd/-**Registrar**